

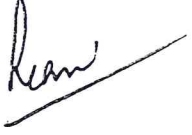

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 09-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/335/IB/2018
NAME OF THE PETITIONER(S) : TARAPORE CONSTRUCTION PVT LTD
NAME OF THE RESPONDENT(S) : MADRAS FERTILIZERS LTD
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
1	RAVI RAJAGOPALAN JM LEGAL	PETITIONER	
	Jayesh B. Dolia Geethanjali to M/s. Arivar & Dolia.	Respondent	

ORDER

Counsel representing both parties are present. Counsel for Respondent filed written submissions today and furnished copy of the same to the other side. Heard submissions. **Order is reserved.**

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(S VIJAYARAGHAVAN)
Member (Technical)

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(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)